

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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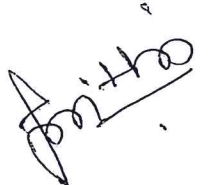
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/172/2017
PETITION NUMBER : TCP/236/2016
NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5
NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Prof. Mohan	Counsel for R7	
Hema Shankar for Anirudh Krishnan	Counsel for Petitioner R1	
Alchil Jovin For T.K. Bhaskar	Counsel for R2-6	
Prithviraj Pandian (for R.V. ENKATAVARADAN	Counsel for R1	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting the status of the SLP pending before the Hon'ble Supreme Court. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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